

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.20/(MAH)/2016
CA No.

CORAM:

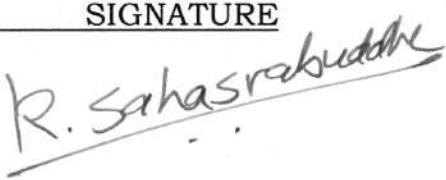
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: Shri S M Sasidharan

V/s.
M/s. Filtra Teknopak Cleanroom Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS RAHUL SAHASRABUDDE	PCs for Petitioner	

ORDER

TCP No.20/397-398/NCLT/MB/MAH/2016

1. The Learned Representative of the Petitioner has stated that he is being briefed recently and does not have copy of the Petition. The copy of the Petition can be obtained from the Registry after making due compliance of the rules of NCLT.
3. Let this matter be enlisted on 15.03.2017. The Petitioner/Learned Representative is directed to communicate the next date of hearing to the respondent also.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

7th February, 2017.